

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)

ROHINI COURT COMPLEX, DELHI.

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi communicated vide Order No.-12/DHC/Gaz/G-1/2019 dated 26.03.2019 & Order No.-19/DHC/Gaz/G-7/VI.E.2(a)/2019 dated 05.04.2019, the cases as per list attached and mentioned below in Column No.-3 pending in the court of Ld. Judicial Officer mentioned in Column No.-2, are hereby withdrawn and assigned to the court of Ld. Judicial Officer mentioned in Column No.-4, for disposal in accordance with law with effect from 09.04.2019.

(1) S.N.	(2) Name of the Transferor Court	(3) Cases as per list attached from Serial No.	(4) Name of Transferee Court
1.	Sh. Rajesh Malik Ld. CMM (North-West)	List-1 S.N.-1 to 9, Total=9	Sh. Naveen Kumar Kashyap Ld. CMM, Rouse Avenue
2.	Ms. Ekta Gauba Ld. ACMM (North-West)	List-2 S.N.-1 to 7, Total=7	

Ahlmads of the transferor courts are directed to send the case files to the transferee court forthwith and to display the list of all such cases outside the court room.


(RAJNISH BHATNAGAR)


DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURT COMPLEX:DELHI.

No.F2(12)/Judl/NW/RC/19 11122 - 11157

Dated Delhi the 05th April, 2019

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Headquarter), Delhi.
3. The Ld. District & Sessions Judge North/West/East/New Delhi/South-West/South/North-East/ Shahdara /South East/Rouse Avenue, Delhi.
4. The Officers concerned.
5. The Secretary, Bar Association, Tis Hazari/Patiala House/Karkardooma/Dwarka/Saket /Rohini Court, Delhi.
6. The Director of Prosecution, Tis Hazari Courts, Delhi.
7. The Chief Public Prosecutor (North-West & North), Rohini Courts, Delhi.
8. P.S. to the undersigned.
9. The A.O.(J), Computer Branch, Filing Section, Facilitation Centre, Rohini Court Complex, Delhi.
10. The In-Charge, Web Site Committee (English/Hindi), Tis Hazari Court, Delhi.
11. The APRO, Rohini Court Complex, Delhi.
12. The Record Officer, Rohini Court Complex, Delhi.
13. The Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
14. For uploading on LAYERS.


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